

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 11th August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No. 10/2016(CZ) (M.A.No.617/16) (M.A.No.276/17)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	
2.	Original Application No. 39/2017(CZ) (M.A.No.178/17)	Savita Rath & Anr. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv.	
3.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
4.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr. OmShankarShrivastava, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
6.	Original Application No. 66/2017(CZ)	Rajnit Pillai Vs State of MP & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in